MANIPUR GAZETTE

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No. MISCWD-1701/156/2025-WD-WD
GOVERNMENT OF MANIPUR
SECRETARIAT: WORKS DEPARTMENT

OFFICE MEMORANDUM

Imphal, the 26th February, 2026

Subject: Revised Delegation of power on Declaration of Emergent/Urgent Work.

In supersession of the Office Memorandum of even number dated 14th October, 2025, regarding Declaration of Emergent/Urgent Work, and in accordance with Para 1.5 (Works of Inescapable Nature) of the CPWD Manual as adopted by the Government of Manipur vide Notification No.52/10/2008-W dated 22.04.2019 (as amended from time to time), Chief Engineer, PWD, Manipur is hereby declared as the competent authority for declaration of any work as Emergent/Urgent Work.

2. All concerned are directed to strictly adhere to this procedure henceforth.

3. This O.M. shall come into force with immediate effect.

By Orders & in the name of Governor,

N. ASHOK KUMAR,
Commissioner (Works),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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